

of Steel) and the MOIL Limited, for the year 2024-25.

[Placed in Library. For (i) and (ii) See No. L.T. 10407/17/23]

- (iii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the NMDC Limited, for the year 2023-24.

[Placed in Library. See No. L.T. 10406/17/23]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2023-24.

- (v) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Steel Authority of India Limited (SAIL), for the year 2024-25.

[Placed in Library. For (iv) and (v) See No. L.T. 10404/17/23]

### **Notification of the Ministry of Civil Aviation and related paper**

**नागर विमानन मंत्रालय में राज्य मंत्री (जनरल (सेवानिवृत्त) वी.के. सिंह):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- (a) A copy (in English and Hindi) of the Ministry of Civil Aviation Notification No. G.S.R. 396 (E), dated the 26<sup>th</sup> May, 2022, publishing the Airports Economic Regulatory Authority (Secretary) Recruitment Rules, 2022, under Section 53 of the Airports Economic Regulatory Authority of India Act, 2008.
- (b) Statement (in English and Hindi) giving reasons for the delay in laying the Notification mentioned above.

[Placed in Library. See No. L.T. 10484/17/23]

### **I. Notifications of the Ministry of Mines**

#### **II. Report and Accounts (2022-23) of NALCO, Bhubaneswar and related papers**

**खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

- I. (i) A copy (in English and Hindi) of the Ministry of Mines Notification No. S.O. 3684 (E), dated the 17<sup>th</sup> August, 2023, notifying the commencement of the Mines and Minerals (Development and Regulation) Act, 2023 with effect from 17.08.2023, issued under sub-section (2) of Section 1 of the Mines and Minerals (Development and Regulation) Amendment Act, 2023.

[Placed in Library. See No. L.T. 10890/17/23]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Mines, under sub-section (1) of Section 28 of the Mines and Minerals (Development and Regulation) Act, 1957:-

- (1) G.S.R. 642 (E), dated the 31<sup>st</sup> August, 2023, notifying M/s Engeotech Consultant under 'Category A Exploration Agencies'.
- (2) S.O. 3890 (E), dated the 1<sup>st</sup> September, 2023, amending the Notification No. G.S.R. 860 (E) dated the 16<sup>th</sup> December, 2021.
- (3) G.S.R. 648 (E), dated the 1<sup>st</sup> September, 2023, publishing the Mineral (Auction) Amendment Rules, 2023.
- (4) G.S.R. 669 (E), dated the 14<sup>th</sup> September, 2023, notifying M/s Kartikay Exploration and Mining Services Pvt. Ltd under 'Category A Exploration Agencies'.

[Placed in Library. For (1) to (4) See No. L.T. 10891/17/23]

- (5) G.S.R 682 (E), dated the 22<sup>nd</sup> September, 2023, publishing the Atomic Minerals Concession (Amendment) Rules, 2023.
- (6) G.S.R. 736 (E), dated the 12<sup>th</sup> October, 2023, amending Second Schedule to the said Act.
- (7) G.S.R. 737 (E), dated the 12<sup>th</sup> October, 2023, publishing the Minerals (Other than Atomic and Hydro Carbons Energy Mineral) Concession (Amendment) Rules, 2023.

[Placed in Library. For (5) to (7) See No. L.T. 10408/17/23]

(iii) A copy (in English and Hindi) of the Ministry of Mines Notification No. S.O. 3685 (E), dated the 17<sup>th</sup> August, 2023, notifying the commencement of the Offshore Areas Mineral (Development and Regulation) Act, 2023 with effect from 17.08.2023, issued under sub-section (2) of Section 1 of the said Act.

[Placed in Library. See No. L.T. 10892/17/23]

II. A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Forty-second Annual Report and Accounts of the National Aluminium Company Limited (NALCO), Bhubaneswar, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 10410/17/23]